

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/172/2017

NAME OF THE PETITIONER

: DD HOSPITALS PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. M. RATHINAKUMARZ DROC 2. B. Sarath balou

peritioner

peritioner

counsel Box Respondent

Recha.

ORDER

Heard both the sides. Order reserved.

- sol-(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /dq/

-39-(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)